## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3780
ANSWERED ON:30.07.2009
FOREIGN CO PILOTS IN DOMESTIC AIRLINES
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## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that the domestic airlines are still hiring foreign co-pilots;
- (b) if so, the reasons therefor;
- (c) whether the guidelines issued by the Government to the domestic airlines regarding recruitment for such posts are not being followed by them;
- (d) if so, the action taken by the Government against those domestic companies which are not adhering to the Government instructions; and
- (e) the steps taken by the Government to provide advance training to the co-pilots before they join the domestic airlines?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (e):- All domestic airlines, have their own recruitment and training policies and normally Government does not interfere in such matters. However, guidelines have been issued by the Directorate General of Civil Aviation (DGCA) in the form of Civil Aviation Requirements (CAR) Section 7, Series G, Part II dated 08-10-1999 revised on 01st November, 2006, which require the airlines to adopt effective training programmes for their Indian pilots for endorsement on the type of aircraft operated by the airlines, to replace foreign pilots after completion of training.